

HIGH COURT OF CHHATTISGARH: BILASPUR

ORDER

No. 448 / Confdl./2016
II-15-7/2004

Bilaspur, dated 04 July, 2016

Hon'ble the Chief Justice has been pleased to reconstitute the following Committee with immediate effect, in compliance with the resolution (d) passed under item no. 02 in the Chief Justices' Conference, 2016:-

Committee to monitor the work of completion of projects relating to Infrastructure in High Court and Subordinate Judiciary: -

| | | |
|---|---|-----------|
| Hon'ble Shri Justice Pritinker Diwaker Judge, High Court of Chhattisgarh | - | Chairman |
| Hon'ble Shri Justice Prashant Kumar Mishra Judge, High Court of Chhattisgarh | - | Member |
| Hon'ble Shri Justice P.Sam Koshy Judge, High Court of Chhattisgarh | - | Member |
| Chief Secretary, Government of Chhattisgarh | - | Member |
| Registrar General, High Court of Chhattisgarh | - | Member |
| Principal Secretary, Government of Chhattisgarh Finance Department | - | Member |
| Principal Secretary, Government of Chhattisgarh Law & Legislative Affairs Department | - | Member |
| Principal Secretary, Government of Chhattisgarh Public Works Department | - | Member |
| Additional Registrar (Administration) High Court of Chhattisgarh | - | Secretary |

BY ORDER OF HON'BLE THE CHIEF JUSTICE


(ARVIND SINGH CHANDEL)
REGISTRAR GENERAL

Endt. No. 449 / Confdl./2016
II-15-7/2004

Bilaspur, dated 04 July, 2016

Copy forwarded to: -

1. Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
2. Private Secretary to Hon'ble Shri Justice Pritinker Diwaker, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

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3. Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
4. Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
5. Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
6. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
7. Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
8. Private Secretary to Hon'ble Shri Justice Chandra Bhushan Bajpai, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
9. Chief Secretary, Government of Chhattisgarh, Mantralaya, Mahanadi Bhawan (Capital Complex), New Raipur for information.
10. Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
11. Private Secretary to Registrar (Vigilance/I. & E./Judicial/Computerization), High Court of Chhattisgarh, Bilaspur for information.
12. Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mantralaya, Mahanadi Bhawan (Capital Complex), New Raipur for information.
13. Principal Secretary, Government of Chhattisgarh, Finance Department, Mantralaya, Mahanadi Bhawan (Capital Complex), New Raipur for information.
14. Principal Secretary, Government of Chhattisgarh, Public Works Department, Mantralaya, Mahanadi Bhawan (Capital Complex), New Raipur for information.
15. Director (C.S.J.A.), High Court of Chhattisgarh, Bilaspur for information.
16. Additional Registrar (Admn./ D.E. & E./ S. & A. Cell/ M/Judicial), High Court of Chhattisgarh, Bilaspur for information.
17. Officer-on-Special Duty, High Court of Chhattisgarh, Bilaspur for information.
18. Additional Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information.
19. Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
20. Deputy Registrar (Copying & Writ/ Criminal / Civil/ D.E./ Works and Protocol/ Vigilance & I. and E./ R.G. & Estt.), High Court of Chhattisgarh, Bilaspur for information.
21. Section Officer/In-charge, Accounts/ Checker/ Complaint/ Criminal /Civil/ Confidential/ District Establishment/ Establishment / Library/ Pension / Protocol/ Record Room (Admn.)/S. & A. Cell/ Works/ Writ/ Central Filing Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
22. In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.



(ARVIND SINGH CHANDEL)
REGISTRAR GENERAL